

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.: 226(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.11.2017**

**NAME OF THE COMPANY : M/s. Fragrance Infrabuild Pvt. Ltd. V/s.
Registrar of Companies**

SECTION OF THE COMPANIES ACT: 252

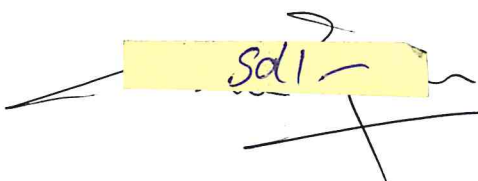
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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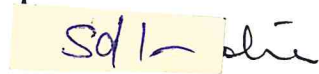
Present: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Ld. Company Prosecutor for ROC prays for some time to file his reply.
The same be filed before the next date of hearing.

Court notice be issued to the Income Tax Department through their
Standing Counsel returnable on 29th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)